

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
228. C.P.(CAA)/279(MB)2023 C.A.(CAA)/101(MB)2022

IN THE MATTER OF

Vikran Engineering & Exim Private Limited

U/s 230-232 of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **10.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)